

ORISSA HIGH COURT

FILING REPORT AS ON :27/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007090/2023	NEPALI @ PADMANAV MALIK @ PADMALAVA MALIK VS STATE OF ODISHA	AKHYUTANANDA PATTANAİK VS	PATTAMUNDAI /308 /2023 () //
2	BLAPL/0007091/2023	PINTU SINGH VS STATE OF ODISHA	RAJJEET ROY VS	//0 () //
3	BLAPL/0007092/2023	ANIL @ RABINDRA BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /147 /2023 () //
4	BLAPL/0007093/2023	PERMI @ P. SRIKANT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /19 /2023 () //
5	BLAPL/0007094/2023	KHETRA MOHAN BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	KOKSARA /77 /2023 () //
6	BLAPL/0007095/2023	SUSANTA PRADHANI VS STATE OF ODISHA	SATYBRATA PANDA VS	GHANTAPADA /42 /2023 () //
7	BLAPL/0007096/2023	BABU @ SRINIBAS MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BADABAZAR /87 /2023 () //
8	BLAPL/0007097/2023	MANOJ KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MANCHESWAR P.S. /163 /2023 () //
9	BLAPL/0007098/2023	PRABHAKAR PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KHALLIKOTE /564 /2021 () //
10	BLAPL/0007099/2023	SUKADEV PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	DASPALLA /145 /2023 () //
11	BLAPL/0007100/2023	JITENDRA OJHA @ MITU VS STATE OF ODISHA	SUBIR PALIT VS	KALINGA NAGAR /140 /2022 () //

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12	BLAPL/0007101/2023	GURU DAS VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	ODAGAON /109 /2021 () //
13	BLAPL/0007102/2023	GOPAL PAGAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALIAPAL /138 /2020 () //
14	BLAPL/0007103/2023	GAUDA PRADHAN VS STATE OF ODISHA	ANUPAM DASH VS	KODALA /184 /2023 () //
15	BLAPL/0007104/2023	PADMANABHA SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
16	BLAPL/0007105/2023	RASMITA SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
17	BLAPL/0007106/2023	NITUA @ LITUA KANAR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /192 /2023 () //
18	BLAPL/0007107/2023	SMRUTI PRABHA MAHAKUD @ SMRUTI PRAVA MAHAKUD @ MANISH VS STATE OF ODISHA	SAKUNTA RAY VS S.S.RAY (4)	KOKSARA /133 /2023 () //
19	BLAPL/0007108/2023	MUNA @ MANISH MAHAKUD VS STATE OF ODISHA	ASWINI KUMAR DASH VS	BADMAL /125 /2023 () //
20	BLAPL/0007109/2023	SILU @ SIBAJI MAHAKUDA VS STATE OF ODISHA	BISWA RANJAN DAS VS	KODALA /243 /2023 () //
21	BLAPL/0007110/2023	PRADEEP PRADHANI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	JEYPORE SADAR /120 /2021 () //
22	BLAPL/0007111/2023	ANJALI BEHERA @ ANJALI SAHANI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHARATPUR PS /245 /2023 () //
23	BLAPL/0007112/2023	AJIT KUMAR SETHI	S.S.RAY (2)	DIGAPAHANDI /157 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007113/2023	TULU PATSAHANI @ RAMESH	PRADEEP KUMAR MOHANTY	JATNI P.S. /45 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007114/2023	SIV SANKAR KATIK	JULU KHANSAMA	NABARANGAPUR TOWN /118 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007115/2023	GAJENDRA MAHANANDIA	BHABANI PRASAD PRADHAN	BOUDH /97 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007116/2023	PANKAJ BARIK	ANIRUDHA DAS	BOUDH /65 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007117/2023	RAKESH KUMAR SWAIN	DEEPAK KU SAHOO	BARAMBA /118 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007118/2023	TAJU NAYAK	SUSANTA KUMAR MISHRA	BALLIGUDA /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007119/2023	KRISHNA JAMUDA	ARIJEET MISHRA	SUKINDA /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007120/2023	PRAKASH MALLIK @ TUKULU	ARIJEET MISHRA	BINJHARPUR /469 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007121/2023	NANDA @ SUBASH NAIK	SUSANTA KUMAR ROUT	MOTANGA /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007122/2023	BAPI @ KALIA @ SUNIL KUMAR DAS	DEEPAK KU SAHOO	RAJKANIKA /299 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007123/2023	KURESU DAKUA	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /266 /2023
		VS	VS	()

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35	BLAPL/0007124/2023	STATE OF ODISHA B. RAMESH PATRA VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (DIGAPAHANDI) /301 /2023 ()
36	BLAPL/0007125/2023	STATE OF ODISHA DILLIP NAIK VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /61 /2022 ()
37	BLAPL/0007126/2023	STATE OF ODISHA GOBINDAMA ACHARI @ CHOUBEY VS	SEVATI SOREN VS	// JHARSUGUDA GRPS /2 /2018 ()
38	BLAPL/0007127/2023	STATE OF ODISHA NANDU @ NANDIA@SOUMYARANJAN BARIK VS	ASHOK KUMAR SAHOO VS	// PATKURA /265 /2023 ()
39	BLAPL/0007128/2023	STATE OF ODISHA BALARAM NAYAK @ BALIA VS	SURYA KANTA PRADHAN VS	// PHULBANI TOWN /132 /2023 ()
40	BLAPL/0007129/2023	STATE OF ODISHA SUKANTA SWAIN VS	ASHOK JENA VS	// SALIPUR /357 /2022 ()
41	BLAPL/0007130/2023	STATE OF ODISHA RAJESH KHATUA VS	ASHOK JENA VS	// SALIPUR /357 /2022 ()
42	BLAPL/0007131/2023	STATE OF ODISHA SABITRI BEHERA VS	SURYA KANTA PRADHAN VS	// / /0 ()
43	BLAPL/0007132/2023	STATE OF ODISHA KIRTAN GOUDA VS	DEEPAK KU SAHOO VS	// LAXMISAGAR P.S. /129 /2023 ()
44	BLAPL/0007133/2023	STATE OF ODISHA SUJATA DAS VS	BIJAYA KUMAR RAGADA VS	// BURLA /411 /2022 ()
45	BLAPL/0007134/2023	STATE OF ODISHA BHAGABAN SAHOO @ SARKARI VS	DEBASNAN DAS VS	// JODAPADAR /54 /2022 ()
		STATE OF ODISHA		//

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46	BLAPL/0007135/2023	KUMUTI BARIK VS STATE OF ODISHA	GOPINATH MISHRA VS	MALKANGIRI /329 /2020 () //
47	BLAPL/0007136/2023	SUDHANSU GOUDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	SURADA /265 /2023 () //
48	BLAPL/0007137/2023	BUTI GOUDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /314 /2022 () //
49	BLAPL/0007138/2023	MOHAMMAD MUSTAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	PIPLI /368 /2022 () //
50	BLAPL/0007139/2023	UMA CHARAN GOUDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	SURADA /265 /2023 () //
51	BLAPL/0007140/2023	SANATANA GOUDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	SURADA /265 /2023 () //
52	BLAPL/0007141/2023	KARTAR SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	BOLANGIR TOWN /120 /2023 () //
53	BLAPL/0007142/2023	ALOK BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BAIDYANATHPUR /20 /2023 () //
54	BLAPL/0007143/2023	BIJAY KUMAR JENA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PAHALA /90 /2023 () //
55	BLAPL/0007144/2023	ARUN SAI PATEL VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR SADAR /156 /2023 () //
56	BLAPL/0007145/2023	KHANDAI @ PAPU @ NIRAKARA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /61 /2022 () //
57	BLAPL/0007146/2023	CHINTU @ AMAR BEHERA	ASHOK KUMAR SAHOO	PATKURA /265 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007147/2023	BIKASH ROUT	PRADEEP KUMAR KUNDU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007148/2023	BADAL GOYALA	SOUMYA RANJAN DAS	UDITNAGAR /298 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007149/2023	ANANDA KUANR	SURYAKANTA DWIBEDI	GHANTAPADA /48 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007150/2023	S. VENKAT SWAMY	BISWARANJAN DALAI	JEYPORE SADAR /219 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007151/2023	MANOJ DAS	ANURAG PATI	BARAMBA /27 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007152/2023	MANOJ DAS	ANURAG PATI	BARAMBA /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007153/2023	BINAYAK TARINI	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007154/2023	UDAYANATH SAHU	JAYADEBA BEHERA	LARAMBA /58 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007155/2023	GOBINDA KANDI	RABI NARAYAN MOHANTY	BALIPATNA /219 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007156/2023	BALARAM BHOLA	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0007157/2023	SUSANTA BEHERA	SOMANATH MITRA	MANCHESWAR P.S. /146 /2023
		VS	VS	()

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69	BLAPL/0007158/2023	STATE OF ODISHA OLA@JAGA@JAGABANDHU BEHERA VS	DEBASHIS MITRA VS	// BANKI /128 /2023 ()
70	BLAPL/0007159/2023	STATE OF ODISHA DHARMENDRA KUMAR VS	AMLAN SHAKTI PAUL VS	// / /0 ()
71	BLAPL/0007160/2023	STATE OF ODISHA CHANDAN @ BISHNU PRASAD JENA VS	RANJAN KUMAR NAYAK VS	// TOMANDO /55 /2023 ()
72	BLAPL/0007161/2023	STATE OF ODISHA BITIRANJAN @ BISAL SUBUDHI VS	ASISH CHANDRA RATH VS	// NUAGAON /174 /2022 ()
73	BLAPL/0007162/2023	STATE OF ODISHA KAMADEV ROUT VS	BIKRAM CHANDRA GHADEI VS	// BRAHMAGIRI /43 /2019 ()
74	BLAPL/0007163/2023	STATE OF ODISHA SAROJ KUMAR GHADAI VS	SAURAV TIBREWAL VS	// SAMBALPUR TOWN /128 /2023 ()
75	BLAPL/0007164/2023	STATE OF ODISHA GOPIA PATRA @ GOPABANDHU FATESINGH VS	PRAVASH CHANDRA JENA VS	// FATEGARH /64 /2023 ()
76	BLAPL/0007165/2023	STATE OF ODISHA ANKIT DUTTA VS	SAURAV TIBREWAL VS	// SAMBALPUR TOWN /128 /2023 ()
77	BLAPL/0007166/2023	STATE OF ODISHA DEEPAK @ DIPAK BAIRAGI VS	SHYAM MANOHAR VS	// MATHILI /125 /2020 ()
78	BLAPL/0007167/2023	STATE OF ODISHA SAMEER RANJAN BABU @ TIKI BABU VS	SAURAV TIBREWAL VS	// SAMBALPUR TOWN /128 /2023 ()
79	BLAPL/0007168/2023	STATE OF ODISHA JAYANTI DAS VS	SARFARAZ AHMED VS	// BHARATPUR PS /229 /2023 ()
		STATE OF ODISHA		//

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80	BLAPL/0007169/2023	TOFAN ORAM VS STATE OF ODISHA	SAURAV TIBREWAL VS	DHANUPALI /126 /2023 () //
81	BLAPL/0007170/2023	HARGOVIND ANURAGI VS STATE OF ODISHA	DIPTI REKHA NANDA VS	/ /0 () //
82	BLAPL/0007171/2023	SAMEER RANJAN BABU @ TIKI BABU VS STATE OF ODISHA	SAURAV TIBREWAL VS	SAMBALPUR TOWN /125 /2023 () //
83	BLAPL/0007172/2023	ANKIT DUTTA VS STATE OF ODISHA	SAURAV TIBREWAL VS	SAMBALPUR TOWN /125 /2023 () //
84	BLAPL/0007173/2023	KUNA @ PRASANNA KUMAR PADHI VS STATE OF ODISHA	SAURAV TIBREWAL VS	DHANUPALI /126 /2023 () //
85	BLAPL/0007174/2023	GANU @ GYANARANJAN LENKA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /265 /2023 () //
86	CMAPL/0000444/2023	MAKARANDA BHOI andORS. VS STATE OF ODISHA	ADV. VS	// () //
87	CMAPL/0000445/2023	PRAVAT KUMAR BHATTA VS STATE OF ODISHA	ADV VS	// () //
88	CMAPL/0000446/2023	PRAKASH CH.SAHOO andOR VS STATE OF ODISHA	ADV. VS	// () //
89	CMAPL/0000447/2023	SANJULATA NATH VS STATE OF ODISHA	ADV VS	// () //
90	CMAPL/0000448/2023	PRAVAT KUMAR BEHERA VS STATE OF ODISHA	ADV VS	// () //
91	CMAPL/0000449/2023	GYANA R.SAHOO and ORS.	ADV.	//

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		VS	VS	0
		STATE OF ODISHA		//
92	CMAPL/0000450/2023	UMA SHANKAR MISHRA	JYOTI RANJAN KAR	//
		VS	VS	0
		GENERAL ADMINISTRATION		//
93	CMAPL/0000451/2023	BANCHHANIDHI ROUT	DINESH KUMAR PANDA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT., ODISHA		//
94	CMAPL/0000452/2023	M/S.SHRI KARSHINI ALLOYS PVT.LTD.	ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
95	CMAPL/0000453/2023	M/S.SHRI KARSHINI ALLOYS PVT.LTD.	ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
96	CMP/0000709/2023	BATAKARUSHNA LENKA	SUDHANSU SEKHAR JENA	//
		VS	VS	0
		SECY., G.A. DEPT.		//
97	CMP/0000710/2023	UTTAM KUMAR DAS	MAMATA MISHRA	//
		VS	VS	0
		BHARATI MANDAL @ DAS		//
98	CMP/0000711/2023	ABHAYA KUMAR PRADHAN	SUDHANSU SEKHAR JENA	//
		VS	VS	0
		SECY., G.A. DEPT		//
99	CMP/0000712/2023	ANITA NANDI	MANA MOHAN PATTANAIAK	//
		VS	VS	0
		SANJAYA KUMAR NANDI		//
100	CMP/0000713/2023	SUNITI SASMAL @ SUNITI PAL	RAMA CHANDRA JENA	//
		VS	VS	0
		SUSILA SASMAL @ SAHU		//
101	CMP/0000714/2023	PREMALATA MOHANTY	BIBEKANANDA BHUYAN	//
		VS	VS	0
		PRAKASH CHANDRA MOHANTY		//
102	CONTC/0004153/2023	PRAHALLAD PANDA	ADV	//
		VS	VS	0

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103	CONTC/0004154/2023	SAMPAD KU.SWAIN, EXECUTIVE OFFICER PATTAMUNDAI, MUNICIPALITY, KENDRAPARA BIJAY KUMAR BEHERA VS	ADV ADV VS	// // 0
104	CONTC/0004155/2023	S.AWASTHY, COMMNR CUM SECY., S AND ME DEPT. ARJUNA KUMAR SAHU VS	ADV ADV VS	// // 0
105	CONTC/0004156/2023	SK. MADARI VS	ASHOK KUMAR SARANGI VS	// 0
106	CONTC/0004157/2023	SANKALP SWASTIK SAHOO, TAHASILDAR, BARANG KRUPASINDHU PATI VS	ADV ADV VS	// // 0
107	CONTC/0004158/2023	RAJENDRA KUMAR KHANDAI, SECY., NAAMI SERVICE COOPERATIVE SOCIETY, BHADRAK NIRANJAN PARIDA VS	ADV ADV VS	// // 0
108	CONTC/0004159/2023	RAJENDRA KUMAR KHANDAI, SECY., NAAMI SERVICE COOPERATIVE SOCIETY, BHADRAK SRIDHAR PARIDA VS	ADV ADV VS	// // 0
109	CONTC/0004160/2023	RAJENDRA KUMAR KHANDAI, SECY., NAAMI SERVICE COOPERATIVE SOCIETY, BHADRAK BIRENDRA PARIDA VS	ADV ADV VS	// // 0
110	CONTC/0004161/2023	RAJENDRA KUMAR KHANDAI, SECY., NAAMI SERVICE COOPERATIVE SOCIETY, BHADRAK DR. GARGI MOHANTY VS	ADV ADV VS	// // 0
111	CONTC/0004162/2023	SALINI PANDIT, I.A.S. TEJASWINEE SWAIN VS	ADV ADV VS	// // 0
112	CONTC/0004163/2023	BINITA SENAPATI, O.A.S. ANAKAR SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0
113	CONTC/0004164/2023	ASWATHY S., I.A.S. JYOTISMITA BOITEI VS	KUNAL KUMAR SWAIN VS	// // 0
		ASWATHY S, I.A.S.		//

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114	CONTC/0004165/2023	GADEI SWAIN VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
115	CONTC/0004166/2023	RADHAGOBINDA GHOSE MOHAPATRA VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
116	CONTC/0004167/2023	BIJAY KUMAR MAHAPATRA VS ARAVIND AGRWAL, I.A.S.	ADV VS	// 0 //
117	CONTC/0004168/2023	SANTOSH KUMAR ACHARJYA VS ARAVIND AGARWAL, I.A.S.	ADV VS	// 0 //
118	CONTC/0004169/2023	GOVERNING BODY OF SANATAN SURABHARATI SAMVIT HIGHER SECONDARY SCHOOL, MAYURBHANJ VS ASWATHY S, I.A.S.	ADV VS	// 0 //
119	CONTC/0004170/2023	SRIDHAR BISWAL VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
120	CONTC/0004171/2023	SRIDHAR SAHOO VS VIJAY AMRITA KULANGE, I.A.S.	ADV VS	// 0 //
121	CONTC/0004172/2023	SATYANARAYAN DASH VS MIHIR RANJANA BEHERA (O.A.S.)	NRUSINGH CHARAN ROUT VS	// 0 //
122	CONTC/0004173/2023	PITAMBER DHALA VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
123	CONTC/0004174/2023	GOVINDA CHANDRA BADU VS BISWANATH TARAI	adv. VS	// 0 //
124	CONTC/0004175/2023	GODABA MUNNA RAO VS JEEBANANANDA NAIK	ADV. VS	// 0 //
125	CONTC/0004176/2023	BHAGYABATI BEHERA	ADV	//

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		VS	VS	0
		SUSHIL KUMAR LOHANI, I.A.S.		//
126	CONTC/0004177/2023	KRUSHNA CHANDRA SAHOO	RASHMI KANTA ACHARYA	//
		VS	VS	0
		DR. KISHORE KUMAR PRUSTY, C.D.M AND P.H.O., KEONJHAR		//
127	CONTC/0004178/2023	DWARIKA NATH MISHRA	RAMESH CHANDRA SAHOO	//
		VS	VS	0
		ASWATHY S., IAS		//
128	CONTC/0004179/2023	SUDHANSU SEKHAR PADHI	adv.	//
		VS	VS	0
		ASWATHY S, IAS		//
129	CONTC/0004180/2023	NABAKISORE SAMAL	ADV	//
		VS	VS	0
		SANJAY SATAPATHY, DIVISIONAL FOREST OFFICER, JAJPUR		//
130	CONTC/0004181/2023	LAXMI KANTA NAYAK	ADV	//
		VS	VS	0
		BANKABIHARI SAMAL, EXECUTIVE ENGINEER, DRAINAGE DIVISION, KENDRAPARA		//
131	CONTC/0004182/2023	SIMADRI DAS	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		MANJULATA SWAIN, O.A.S.		//
132	CONTC/0004183/2023	INDUMATI TANTY	ADV	//
		VS	VS	0
		SUSHIL KUMAR LOHANI, COMMNR. CUM SECY., EXCISE DEPT.		//
133	CONTC/0004184/2023	PADMABATI BEHERA	ADV	//
		VS	VS	0
		VISHWANATH SINGH JADON, I.A. AND A.S., ACCOUNTANT GENERAL ODISHA CIRCLE, BBSR		//
134	CONTC/0004185/2023	SAILENDRA NARAYAN PRAHARAJ	ADV.	//
		VS	VS	0
		BISHAL DEB, IAS		//
135	CONTC/0004186/2023	ASHOK KUMAR PALAI	MANORANJAN PADHI	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S.		//
136	CONTC/0004187/2023	NITYAGOPAL RANA	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004188/2023	PUNAMA ROUT, BLOCK DEVELOPMENT OFFICER CUM BLOCK MISSION SHAKTI COORDINATOR, BALASORE RABINDRA KUMAR PAILA VS SOURAV CHAKRABARTI	ADV. VS	// 0 //
138	CONTC/0004189/2023	NARESH @ NARENDRA PAILA VS SOURAV CHAKRABARTI, B.D.O., JAJPUR	ADV. VS	// 0 //
139	CONTC/0004190/2023	CHINMAYEE NAYAK VS NIBEDITA PANI, DISTRICT EDUCATION OFFICER, DHENKANAL	ADV VS	// 0 //
140	CONTC/0004191/2023	RAMESH CHANDRA NAIK VS ASWATHY S., I.A.S.	HRUDANANDA MOHAPATRA VS	// 0 //
141	CONTC/0004192/2023	BABULAL BAG VS ER. JALADHAR SWAIN, CHIEF ENGINEER, PUBLIC HEALTH, ODISHA	ADV VS	// 0 //
142	CONTC/0004193/2023	SUBASH CHANDRA BHOI VS DEBIDUTTA BISWAL, I.F.S.	ADV VS	// 0 //
143	CONTC/0004194/2023	ANADI CHARAN MOHANTY VS JAGANNATH PANDA, BRANCH MANAGER CUM CHIEF MANAGER, CANARA BANK, JAJPUR	ADV VS	// 0 //
144	CONTC/0004195/2023	RILU NAIK VS G.MATHIVASAN, I.A.S.	ADV VS	// 0 //
145	CONTC/0004196/2023	M/S. SNEHALATA CONSTRUCTION AND INTERIOR, CUTACK VS SACHIN RAMCHANDRA YADAV, MANAGING DIRECTOR, OTDC LTD.	ADV VS	// 0 //
146	CONTC/0004197/2023	AKSHYA KUMAR SAHOO VS SANJAY KUMAR SINGH, I.A.S.	ADV VS	// 0 //
147	CONTC/0004198/2023	PRAVANJAN CHOUDHURY VS SANJAY KUMAR SINGH, I.A.S.	ADV VS	// 0 //

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148	CONTC/0004199/2023	ZOHARA JABEEN VS MANAS RANJAN BHOI, TAHASILDAR, CUTTACK SADAR	BISWANATH BEHERA VS	// 0 //
149	CONTC/0004200/2023	ZOHARA JABEEN VS MANAS RANJAN BHOI, TAHASILDAR, CUTTACK SADAR	BISWANATH BEHERA VS	// 0 //
150	CONTC/0004201/2023	ANANTA KUMAR BEHERA VS ARVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
151	CONTC/0004202/2023	RANJEETA MUND SHARMA VS ARVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
152	CONTC/0004203/2023	RAJATA MANJARI JOSHI VS ARVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
153	CONTC/0004204/2023	NIRMAL KUMAR MISHRA VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
154	CONTC/0004205/2023	MAHESH CHANDRA KAR VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
155	CONTC/0004206/2023	DEBENDRA KUMAR PRADHAN VS ASWATHY S, I.A.S.	LAXMIKANTA MOHANTY VS	// 0 //
156	CONTC/0004207/2023	RUKMINI NAIK VS ARUN KUMAR BISWAL, O.F.S.	ACHYUTANANDA PATTANAIAK VS	// 0 //
157	CONTC/0004208/2023	GOPINATH MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
158	CONTC/0004209/2023	PRAMODA MOHANTY VS NIRANJAN BEHERA, O.E.S.	AMIT PRASAD BOSE VS	// 0 //
159	CRLA/0000690/2023	ROSHAN BARLA	UMA SHANKAR PATEL	RAJGANGPUR /85 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLA/0000691/2023	MD. RAZZA HUSSAIN @ RAJU	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /124 /2023
		VS	VS	()
		STATE OF ODISHA		//
161	CRLA/0000692/2023	ISWARI PRASAD PUROHIT	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /35 /2014
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
162	CRLLP/0000041/2023	STATE OF ODISHA	SANGRAM DAS, S.C. (VIGILANCE)	CUTTACK VIGILANCE /55 /2014
		VS	VS	()
		SRIBASCHHA PRADHAN		//
163	CRLMA/0000219/2023	GANGADHAR BEHERA	ADV	SORO /126 /2020
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMA/0000220/2023	NANDA@ BAPUNI NAYAK	ADV	MANCHESWAR P.S. /465 /2021
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMA/0000221/2023	SOMANATH NANDA	ADV.	NAYAPALLI P.S. /85 /2020
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0002774/2023	SUJIT KUMAR BISWAL	CHIRANJAY MOHANTY	/ /0
		VS	VS	()
		CHINMAYEE ROUT		//
167	CRLMC/0002775/2023	ADITYA SAGAR MISHRA	TAPAN KUMAR MOHANTY	KENDRAPARA /76 /2022
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0002776/2023	MANOJ KUMAR SAHANI	AMULYA RATNA PANDA	MANGALPUR /183 /2023
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0002777/2023	PRATIMA KAR	PRATYUSHA NAIDU	NAYAPALLI P.S. /544 /2018
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0002778/2023	K.SANMUKHA RAO	S.S.RAY (2)	PARLAKHEMUNDI /68 /2013
		VS	VS	()

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171	CRLMC/0002779/2023	STATE OF ODISHA AJAYA KUMAR DASH VS	PUSPAMITRA MOHAPATRA VS	// CHATRAPUR /132 /2021 ()
172	CRLMC/0002780/2023	STATE OF ODISHA JAGANNATH PANDA VS	SURYAKANTA DWIBEDI VS	// / /0 ()
173	CRLMC/0002781/2023	STATE OF ODISHA RANJAN KARAN VS	JYOTIRMAYA SAHOO VS	// CHANDRASEKHARPUR /127 /2023 ()
174	CRLMC/0002782/2023	STATE OF ODISHA UJALA@CHITRASEN BEHERA@UJJALA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /245 /2023 ()
175	CRLMC/0002783/2023	STATE OF ODISHA BABULA JENA VS	TUSAR KUMAR MISHRA VS	// SARANAKUL /77 /2023 ()
176	CRLMC/0002784/2023	STATE OF ODISHA SAHARUKH SAHA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /134 /2023 ()
177	CRLMC/0002785/2023	STATE OF ODISHA GAMMA@PABITRA MISHRA VS	PRASANNA KUMAR MISHRA VS	// / /0 ()
178	CRLMC/0002786/2023	STATE OF ODISHA MANOJ PRADHAN VS	DILIP KUMAR SAHU VS	// BHEDEN /212 /2015 ()
179	CRLMC/0002787/2023	STATE OF ODISHA BHUPENDRA NATH SAHOO VS	LALITENDU MISHRA VS	// SORO /268 /2020 ()
180	CRLMC/0002788/2023	STATE OF ODISHA RAMESH MALLIK VS	BHABANI SANKAR MISHRA VS	// MANGALPUR /312 /2020 ()
181	CRLMC/0002789/2023	STATE OF ORISSA TANMAY KUMAR SAMAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// SECTOR-3 /104 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002790/2023	NIRAKAR BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLANGIR TOWN /103 /2023 () //
183	CRLMC/0002791/2023	UDDHABA BEHERA @ KHETRA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 () //
184	CRLMC/0002792/2023	NIGAMANANDA PANDA @ NANDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /27 /1996 () //
185	CRLMC/0002793/2023	MOHAMMED AALA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	DHENKANAL TOWN /518 /2020 () //
186	CRLMC/0002794/2023	SUSHIL KUMAR JENA VS STATE OF ODISHA	PRATIK DASH VS	NALCO /226 /2022 () //
187	CRLMP/0001248/2023	HARAPRIYA SAMANTRAY VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
188	CRLMP/0001249/2023	PRANAMITA BASTIA VS SHYAMASUNDAR SWAIN	TUSAR KUMAR MISHRA VS	/ /0 JUDGE FAMILY COURT,CUTTACK(Cuttack) Ctp/0000027/2017
189	CRLMP/0001250/2023	RITA PADHY VS THE DEPUTY COMMISSIONER OF POLICE, CUTTACK	SUDEEP KUMAR SARANGI VS	/ /0 () //
190	CRLMP/0001251/2023	KAILASH CHANDRA PARIJA VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
191	CRLMP/0001252/2023	RABINARAYAN SAMAL VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 () //
192	CRLMP/0001253/2023	BHARATI MAJHI VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	/ /0 () //
193	CRLMP/0001254/2023	MINI PRADHAN	JAYADEBA BEHERA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0001255/2023	SITAKANTA MAJHI	ASHIS KUMAR MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0001256/2023	MEHERUN NISSA BIBI	MANORANJAN MISHRA	//0
		VS	VS	()
		IIC TIRTOL POLICE STATION		//
196	CRLMP/0001257/2023	RABINDRA MOHAN DASH	SURYAKANTA DWIBEDI	//0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLREV/0000340/2023	PAGILI @ PARBATI DAS	HEMANTA KUMAR RATSINGH	TIHIDI /192 /2017
		VS	VS	()
		STATE OF ODISHA		//
198	CRLREV/0000341/2023	GHASIRAM GOPAL	BIYOTKESH MOHANTY	MAHULPALI /51 /2003
		VS	VS	()
		STATE OF ODISHA		//
199	FAO/0000280/2023	JYOTSNARANI MAHAKUD	BISHNU BRATA SINGH	//
		VS	VS	()
		UNION OF INDIA		//
200	FAO/0000281/2023	PRADYUMNA KUMAR NAYAK	CHANDRAKANTA NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
201	MACA/0000633/2023	D.M, M/S. NATIONAL INSURANCE CO. L.T.D.	NITTISH KUMAR MISHRA	//
		VS	VS	()
		KABITA NANDA		//
202	MACA/0000634/2023	NEW INDIA ASSURANCE CO.LTD.	BIJOY DASMOHAPATRA	//
		VS	VS	()
		MAMATA BEDANTA		//
203	MATA/0000204/2023	NIBEDITA @ NIVEDITA SAHOO	ASHWINI KUMAR DAS	//
		VS	VS	()
		BIBHUTI BHUSAN SAHOO		//
204	OTAPL/0000003/2023	PRINCIPAL COMMISSIONER,CENTRAL EXCISE AND	RAJDEHYESHYAM CHIMANKA,SR.S.C(GST,C.E AND CUSTOMS)	//
		VS	VS	()

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205	RSA/0000262/2023	VINEET MOHAN GUPTA MANSUR MIRA VS KABULI SETHI	PRONOY MOHANTY VS	// // 0 //
206	RSA/0000263/2023	BULA DAS VS CHHABINDRA PRADHAN	DAMODAR DEO VS	// 0 //
207	RSA/0000264/2023	BHUBANESWAR GIRI VS BHAGIRATHI GIRI	BHABANI SANKAR DAS VS	// 0 //
208	RSA/0000265/2023	GIRIJA MISHRA VS SARASWATI SISHU BIDYA MANDIR, NILAKANTHA NAGAR	BIGYAN KUMAR SHARMA VS	// 0 //
209	RSA/0000266/2023	RINA SAHU VS GITANJALI PADHI	DIPTI RANJAN MOHAPATRA VS	// 0 //
210	RSA/0000267/2023	SUMIT PATEL VS SUSMITA PATEL	VIJAYA KAR VS	// 0 //
211	TRP(C)/0000217/2023	SULOCHANA KHARSEL VS SANTOSH KHARSEL	GEETANJALI MAJHI VS	// 0 //
212	WA/0001383/2023	STATE OF ODISHA VS PARAMESWAR MALLICK	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
213	WA/0001384/2023	DHARANIDHAR PRADHAN VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
214	WA/0001385/2023	STATE OF ODISHA VS LAXMIPRIYA KHATUA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
215	WA/0001386/2023	RAGHUNATH SWAIN VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //

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216	WA/0001387/2023	DILLIP KUMAR KANDI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
217	WA/0001388/2023	STATE OF ODISHA VS PARSURAM NAYAK	SASWAT DAS, A.G.A. VS	// 0 //
218	WP(C)/0019975/2023	RABINDRA KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0019976/2023	DEBENDRA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0019977/2023	JUDHISTHIR PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0019978/2023	DIBAKAR LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
222	WP(C)/0019979/2023	MANAS KUMAR KAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
223	WP(C)/0019980/2023	KASINATH SENAPATI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0019981/2023	ASHIS GARIA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
225	WP(C)/0019982/2023	BIJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0019983/2023	DAS TANTI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0019984/2023	SHANKAR DAS	AUROVINDA MOHANTY	//

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		VS	VS	0
228	WP(C)/0019985/2023	M/S PARADEEP PHOSPHATES LTD., BBSR GHANASHYAM PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
229	WP(C)/0019986/2023	STATE OF ODISHA DR. DAMODAR PANDA	RAMA CHANDRA RAY	//
		VS	VS	0
230	WP(C)/0019987/2023	STATE OF ODISHA SUDARSAN BISOI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
231	WP(C)/0019988/2023	STATE OF ODISHA KIRANLAXMI INFRA PROJECTS, BBSR	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
232	WP(C)/0019989/2023	STATE OF ODISHA SABITA SETHI	JANGYA PRAKASH PARIDA	//
		VS	VS	0
233	WP(C)/0019990/2023	STATE OF ODISHA SURENDRA KUMAR DORA	JANGYA PRAKASH PARIDA	//
		VS	VS	0
234	WP(C)/0019991/2023	STATE OF ODISHA ROVIN GUPTA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
235	WP(C)/0019992/2023	THE BRANCH MANAGER, SBI, TFT BRANCH, UTTAR PRADESH SURENDRA PRADHAN	JANGYA PRAKASH PARIDA	//
		VS	VS	0
236	WP(C)/0019993/2023	STATE OF ODISHA NIRANJAN ROUT	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
237	WP(C)/0019994/2023	STATE OF ODISHA BISHNUPRIYA CHAND	JANGYA PRAKASH PARIDA	//
		VS	VS	0
238	WP(C)/0019995/2023	STATE OF ODISHA PUNDARIKASHYA BISWAL	MANAS CHAND	//
		VS	VS	0

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239	WP(C)/0019996/2023	STATE OF ODISHA RENUKA MOHANTY VS	SATYAJIT PATTANAİK VS	// // 0
240	WP(C)/0019997/2023	THE REVENUE DIVISIONAL COMMNR., CENTRAL DIVISION, CUTTACK MD SAMS TABREZ VS	RAMDAS ACHARY VS	// // 0
241	WP(C)/0019998/2023	STATE OF ODISHA HAREKRUSHNA MOHARANA VS	PRASANNA KUMAR SAHOO VS	// // 0
242	WP(C)/0019999/2023	STATE OF ODISHA BIBHU PRASANNA PARIJA VS	SATYAJIT PATTANAİK VS	// // 0
243	WP(C)/0020000/2023	THE REVENUE DIVISIONAL COMMNR., CENTRAL DIVISION, CUTTACK GURU CHARAN BEHERA VS	PRASANNA KUMAR SAHOO VS	// // 0
244	WP(C)/0020001/2023	STATE OF ODISHA SUBHRANSU SEKHAR DAS VS	PRASANNA KUMAR SAHOO VS	// // 0
245	WP(C)/0020002/2023	STATE OF ODISHA SUNIL KUMAR SINHA VS	BIRAJA PRASANNA DAS VS	// // 0
246	WP(C)/0020003/2023	STATE OF ODISHA RAMESH SAHU VS	ARJEET MISHRA VS	// // 0
247	WP(C)/0020004/2023	STATE OF ODISHA ABDUL REAJ KHAN VS	RAMDAS ACHARY VS	// // 0
248	WP(C)/0020005/2023	STATE OF ODISHA PRAVAKAR JENA VS	SATYAJIT PATTANAİK VS	// // 0
249	WP(C)/0020006/2023	THE REVENUE DIVISIONAL COMMNR., CENTRAL DIVISION, CUTTACK BHIMA DEEP VS STATE OF ODISHA	SAILABALA JENA VS	// // 0 //

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250	WP(C)/0020007/2023	NIRANJAN SUNDARA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
251	WP(C)/0020008/2023	RAHASA DEEP VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
252	WP(C)/0020009/2023	RENUKA MOHANTY VS THE REVENUE DIV. COMMISSIONER, CENTRAL DIV., CUTTACK	SATYAJIT PATTANAİK VS	// 0 //
253	WP(C)/0020010/2023	KAILASH CHANDRA MOHAPATRA VS EXECUTIVE OFFICER CUM ADDL. D.M. LORD LINGARAJ MAHAPRABHU, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
254	WP(C)/0020011/2023	SATYABRATA PATTANAİK VS STATE OF ODISHA	SOU MYA DEV RAY VS	// 0 //
255	WP(C)/0020012/2023	AKANKSHYA PRIYADARSINI NAYAK VS CHAIRMAN, P.G.COUNCIL, MADHUSUDAN LAW UNIVERSITY, CUTTACK	SASWATI MOHAPATRA VS	// 0 //
256	WP(C)/0020013/2023	M/S. Z ENGINEERS CONSTRUCTION PVT. LTD. KHURDA VS STATE OF ODISHA	KHURDANSHIDHAR BAUG VS	// 0 //
257	WP(C)/0020014/2023	MIHIR KUMAR PATNAİK VS GANESWAR NANDA	SUBRATA MISHRA VS	// 0 //
258	WP(C)/0020015/2023	SUBRATA DANDASENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
259	WP(C)/0020016/2023	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
260	WP(C)/0020017/2023	M/S. Z ENGINEERS CONSTRUCTION PVT. LTD. KHURDA VS STATE OF ODISHA	KHURDANSHIDHAR BAUG VS	// 0 //
261	WP(C)/0020018/2023	BALADEB PRASAD MOHANTY	SUKANTA KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0020019/2023	SPL. L.A.O.,RENGALI RIGHT CANAL SYSYTEM, DHENKANAL		//
		M/S. Z ENGINEERS CONSTRUCTION PVT. LTD. KHURDA	DEBANSHIDHAR BAUG	//
		VS	VS	0
263	WP(C)/0020020/2023	STATE OF ODISHA		//
		SUSANTA KUMAR SAHOO	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
264	WP(C)/0020021/2023	STATE OF ODISHA		//
		PREM KUMAR SAH	BIRAJA PRASANNA DAS	//
		VS	VS	0
265	WP(C)/0020022/2023	STATE OF ODISHA		//
		MAHENDRA KUMAR PATI	BIKASH KUMAR ROUSTRAY	//
		VS	VS	0
266	WP(C)/0020023/2023	STATE OF ODISHA		//
		SHUBHAM KUMAR SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
267	WP(C)/0020024/2023	STATE OF ODISHA		//
		SIPANJALI PRADHAN	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0
268	WP(C)/0020025/2023	STATE OF ODISHA		//
		TIRUPATI PANDU SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
269	WP(C)/0020026/2023	STATE OF ODISHA		//
		SWARNALATA PADHI	BIRAJA PRASANNA DAS	//
		VS	VS	0
270	WP(C)/0020027/2023	STATE OF ODISHA		//
		MONALI MOHAPATRA	SUDEEPTA KUMAR SINGH	//
		VS	VS	0
271	WP(C)/0020028/2023	STATE OF ODISHA		//
		RAJNIKANT GWAL		//
		RAMESH KUMAR BALABANTARAY	SUBODH KUMAR MOHANTY	//
		VS	VS	0
272	WP(C)/0020029/2023	STATE OF ODISHA		//
		PITABAS PATTNAIK	SUBODH KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0020030/2023	STATE OF ODISHA RAJESH MOHANTY VS	DEBIDUTTA MOHAPATRA VS	// // ()
274	WP(C)/0020031/2023	STATE OF ODISHA M/S ARSS INFRASTRUCTURE PROJECTS LTD., BBSR SUSANTA KUMAR DASH VS	VS	// // ()
275	WP(C)/0020032/2023	STATE OF ODISHA BISHNU MOHAN PARIDA VS	PRIYA RANJAN MISHRA VS	// // ()
276	WP(C)/0020033/2023	STATE OF ODISHA LALMAN GAUD VS	ALOK KUMAR PANDA VS	// // ()
277	WP(C)/0020034/2023	STATE OF ODISHA BISHNU CHANDRA SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // ()
278	WP(C)/0020035/2023	STATE OF ODISHA AJAYA KUMAR SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // ()
279	WP(C)/0020036/2023	STATE OF ODISHA SUJIT KUMAR NAYAK VS	DEBIDUTTA MOHAPATRA VS	// // ()
280	WP(C)/0020037/2023	STATE OF ODISHA BALASORE LAW COLLEGE PROGRESSIVE OLD STUDENTS ASSOCIATION VS	DEBIDUTTA MOHAPATRA VS	// // ()
281	WP(C)/0020038/2023	STATE OF ODISHA SUKANT KUMAR SWAIN VS	DEBIDUTTA MOHAPATRA VS	// // ()
282	WP(C)/0020039/2023	STATE OF ODISHA M.S. MAA TARINI CONSTRUCTION, CUTTACK VS	RUDRA PRASAD KAR VS	// // ()
283	WP(C)/0020040/2023	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEWDELHI ER. BISWAJIT SAMANTARAY VS	PRABODHA CHANDRA NAYAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0020041/2023	JAYANTI NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
285	WP(C)/0020042/2023	SURUCHI DHAR @ LAXMI DEVI VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
286	WP(C)/0020043/2023	BAIKUNTHA PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
287	WP(C)/0020044/2023	MANGULU SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
288	WP(C)/0020045/2023	JAYSINGH MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
289	WP(C)/0020046/2023	SRINIBAS NANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
290	WP(C)/0020047/2023	DEBENDRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
291	WP(C)/0020048/2023	AKSHAYA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
292	WP(C)/0020049/2023	TETAKI NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
293	WP(C)/0020050/2023	SURESH KHAMARI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
294	WP(C)/0020051/2023	SAROJINI PANIGRAHI VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
295	WP(C)/0020052/2023	SNIGDHARANI PUROHIT	SURESH KUMAR JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0020053/2023	PAIKSHITA BARAL	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0020054/2023	JOGAMAYA SEN	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0020055/2023	NIDRABATI MOHANTY	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0020056/2023	AKSHYA KUMAR UDGATA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0020057/2023	SHANTILATA DASH	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0020058/2023	PURNA CHANDRA NAYAK	PRATEIK PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0020059/2023	PRASANNA KUMAR SAHU	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0020060/2023	LAXMAN KUMAR NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0020061/2023	DHARANIDHAR MOHANTY	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0020062/2023	DIGAMBAR NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0020063/2023	RAMESH CHANDRA PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0020064/2023	STATE OF ODISHA JAGANNATH TRIPATHY VS	PRASANTA KUMAR MOHANTY VS	// // 0
308	WP(C)/0020065/2023	STATE OF ODISHA PANCHANAN BARIK VS	PRASANTA KUMAR MOHANTY VS	// // 0
309	WP(C)/0020066/2023	STATE OF ODISHA M/S JAY SRI RAM FABRICATION, KHORDHA VS	SUDEEP KUMAR SARANGI VS	// // 0
310	WP(C)/0020067/2023	STATE OF ODISHA NARAYAN DAS VS	PRASANTA KUMAR MOHANTY VS	// // 0
311	WP(C)/0020068/2023	STATE OF ODISHA SUNAKAR BEHERA VS	SANJIB MOHANTY VS	// // 0
312	WP(C)/0020069/2023	STATE OF ODISHA PRASAN KUMAR PANDA VS	PRASANTA KUMAR MOHANTY VS	// // 0
313	WP(C)/0020070/2023	STATE OF ODISHA RAGHUNATH LENKA VS	KUNAL KUMAR SWAIN VS	// // 0
314	WP(C)/0020071/2023	STATE OF ODISHA ABHIJIT TRIPATHY VS	KUNAL KUMAR SWAIN VS	// // 0
315	WP(C)/0020072/2023	STATE OF ODISHA KABITARANI ACHARYA VS	KUNAL KUMAR SWAIN VS	// // 0
316	WP(C)/0020073/2023	STATE OF ODISHA NAMITA MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0
317	WP(C)/0020074/2023	STATE OF ODISHA DR. BINAYAK PADHY VS THE SECY, DEPTT.OF HIGHER EDUCATION, ODISHA.	SANDHYARANI PANI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0020075/2023	MAA MANASHA W.S.H.G.,BALASORE VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
319	WP(C)/0020076/2023	JAYARAM MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
320	WP(C)/0020077/2023	MADAN MOHAN KAR VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
321	WP(C)/0020078/2023	SANTOSHI MISHRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
322	WP(C)/0020079/2023	KAILASH CH. RAY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
323	WP(C)/0020080/2023	DIBAKAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
324	WP(C)/0020081/2023	BISHNU CHARAN PADHI VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
325	WP(C)/0020082/2023	ANIL DAS VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
326	WP(C)/0020083/2023	NRUSINGH CHARAN TRIPATHY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
327	WP(C)/0020084/2023	NIRANJAN DAS VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
328	WP(C)/0020085/2023	RAULA KUMAR RANAJIT VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
329	WP(C)/0020086/2023	SITA SWAIN	RAJJEET ROY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0020087/2023	DESY ROY	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0020088/2023	NILAMBAR GIRI	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0020089/2023	ABODH KUMAR RAY	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0020090/2023	MANORANJAN NAYAK	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0020091/2023	GOLAKHA CHANDRA PRADHAN	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0020092/2023	NAROTTAM JENA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0020093/2023	BASUDEBA SAHOO	PARTHA SARATHI NAYAK	//
		VS	VS	0
		OSSC, BBSR		//
337	WP(C)/0020094/2023	HAREKRUSHNA MALLICK	BANAMALI SAHOO 1	//
		VS	VS	0
		COMMISSIONER-CUM-SECY. TO GOVT.,F AND ARD DEPT.,BBSR		//
338	WP(C)/0020095/2023	PRAMILA BAL	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0020096/2023	JHARU PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0020097/2023	BISWANATH SAHOO	PRASANTA KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0020098/2023	STATE OF ODISHA PRASANTA KUMAR MOHANTA VS	PRASANTA KUMAR MOHANTY VS	// // 0
342	WP(C)/0020099/2023	STATE OF ODISHA BARENDRA KUMAR MOHANTY VS	GOPINATH SETHI VS	// // 0
343	WP(C)/0020100/2023	STATE OF ODISHA RACHITA PANDA VS	AKSHAYA KUMAR PANDEY VS	// // 0
344	WP(C)/0020101/2023	STATE OF ODISHA BHAGABATI DASH VS	PRASANTA KUMAR MOHANTY VS	// // 0
345	WP(C)/0020102/2023	STATE OF ODISHA SANTOSHI MISHRA VS	ASHOK KUMAR SAHOO VS	// // 0
346	WP(C)/0020103/2023	STATE OF ODISHA HEMA CHANDRA PADHI VS	PRASANTA KUMAR MOHANTY VS	// // 0
347	WP(C)/0020104/2023	STATE OF ODISHA SANKAR MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
348	WP(C)/0020105/2023	STATE OF ODISHA RASMI RANJAN SAMAL VS	SAROJ KUMAR PADHI VS	// // 0
349	WP(C)/0020106/2023	STATE OF ODISHA RAMGOPAL BHOI VS	KUNAL KUMAR SWAIN VS	// // 0
350	WP(C)/0020107/2023	STATE OF ODISHA RAMA NARAYANA TRIPATHY VS	JYOTIRMAY GUPTA VS	// // 0
351	WP(C)/0020108/2023	STATE OF ODISHA ANUP KUMAR JOSHI VS THE COLLECTOR CUM PRESIDENT, KOSHAL KALAMANDAL, BALANGIR	JAGABANDHU SAHU VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0020109/2023	SUBHASH CHANDRA MOHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
353	WP(C)/0020110/2023	PRASANTA KUMAR NAYAK VS CHAIRMAN-CUM-MD, OMFED, BBSR	PARSURAM PARIJA VS	// 0 //
354	WP(C)/0020111/2023	MAUNABATI MOHARANA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
355	WP(C)/0020112/2023	GANJAM MANPOWER AND SECURITY SERVICES PVT. LTD., BBSR VS ODISHA POWER TRANSMISSION CORP. LTD., BBSR	UNESH CHANDRA MOHANTY VS	// 0 //
356	WP(C)/0020113/2023	KAMADEV ROU TRAY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
357	WP(C)/0020114/2023	PUNJABI MATHA, PURI VS SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI	JEEVANJYOTI MOHANTY VS	// 0 //
358	WP(C)/0020115/2023	BALLAV NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
359	WP(C)/0020116/2023	PRAGYAN MOHANTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
360	WP(C)/0020117/2023	MAMATA ROUT VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
361	WP(C)/0020118/2023	BANASARI DAS VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
362	WP(C)/0020119/2023	SUMITRA NANDA VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
363	WP(C)/0020120/2023	RANJUBALA PRADHAN	SUKANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0020121/2023	M/S SHIVAM CONDEV PVT. LTD., BBSR	AMIT PATNAIK	//
		VS	VS	0
		THE COLLECTOR CUM D.M., KANDHAMAL		//
365	WP(C)/0020122/2023	JATADHARI NAYAK	ALEKHA CHANDRA MOHANTY	//
		VS	VS	0
		ODISHA GRAMYA BANK, PURI		//
366	WP(C)/0020123/2023	MADAN MOHAN JENA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0020124/2023	BIJU KARJI @ NAIK	ARIJEET MISHRA	//
		VS	VS	0
		THE SUB-COLLECTOR, KEONJHAR		//
368	WP(C)/0020125/2023	PRAFULLA MAHAKUD	ARIJEET MISHRA	//
		VS	VS	0
		THE CHIEF MANAGER, RBI, BBSR		//
369	WP(C)/0020126/2023	AJAYA KUMAR PANDA	DHARMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0020127/2023	RAJKISHORE KAR	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0020128/2023	GODSWIL PANI	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0020129/2023	AJAYA DAS	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0020130/2023	SARTIKA SAHU	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0020131/2023	MENAKA PANDA	BISHNU PRASAD RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0020132/2023	SILENDRA NARAYAN KAR BIJU KARJI @ NAIK VS THE SUB-COLLECTOR, KEONJHAR	ARIJEET MISHRA VS	// // 0 //
376	WP(C)/0020133/2023	KALPANA JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
377	WP(C)/0020134/2023	BIJU KARJI @ NAIK VS THE SUB-COLLECTOR, KEONJHAR	ARIJEET MISHRA VS	// 0 //
378	WP(C)/0020135/2023	SMITH DUTTA ACHARYA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
379	WP(C)/0020136/2023	BIJU KARJI @ NAIK VS THE SUB-COLLECTOR, KEONJHR	ARIJEET MISHRA VS	// 0 //
380	WP(C)/0020137/2023	NARENDRA PANDA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
381	WP(C)/0020138/2023	BIJU KARJI @ NAIK VS THE SUB-COLLECTOR, KEONJHAR	ARIJEET MISHRA VS	// 0 //
382	WP(C)/0020139/2023	PREMANANDA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
383	WP(C)/0020140/2023	GYANARANJAN MOHAPATRA @ JNANARANJAN MOHAPATRA VS STATE OF ODISHA	SOHAMY RANJAN MOHANTY VS	// 0 //
384	WP(C)/0020141/2023	BIJU KARJI @ NAIK VS THE SUB-COLLECTOR, KEONJHAR	ARIJEET MISHRA VS	// 0 //
385	WP(C)/0020142/2023	BIJU KARJI @ NAIK VS THE SUB-COLLECTOR, KEONJHAR	ARIJEET MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0020143/2023	BIJU KARJI @ NAIK VS THE SUB-COLLECTOR, KEONJHAR	ARIJEET MISHRA VS	// 0 //
387	WP(C)/0020144/2023	YANARANJAN MOHAPATRA @ JNANARANJAN MOHAPATRA	SARAT KARANJAN MOHANTY	// 0 //
388	WP(C)/0020145/2023	AMULYO KUMAR PATRO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
389	WP(C)/0020146/2023	SIMANCHAL MISHRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
390	WP(C)/0020147/2023	AUROBINDO CHARAN MOHAPATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
391	WP(C)/0020148/2023	ANNAPURNA MALIK @ MALLICK VS MANJULATA SETHI	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
392	WP(C)/0020149/2023	GREEN VIEW RESTAURANT, KHORDHA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
393	WP(C)/0020150/2023	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
394	WP(C)/0020151/2023	PRADIP KUMAR SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
395	WP(C)/0020152/2023	RESTAURANT SILVER STAR, BHADRAK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
396	WP(C)/0020153/2023	P. HAREKRUSHNA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
397	WP(C)/0020154/2023	KANHU CHARAN BARIK	DEBIDUTTA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0020155/2023	MRUTYUNJAYA DASH	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0020156/2023	SUBHENDU PANDA	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0020157/2023	CHAMPARANI BISWAL	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0020158/2023	ASISH KUMAR ACHARYA	NIKUNJA KUMAR ROUT	//
		VS	VS	0
		THE SECY., HOUSING AND URBAN DEVELOPMENT DEPT., BBSR		//
402	WP(C)/0020159/2023	CHINMAYA BEHERA	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0020160/2023	JAGANNIBASH BISWAL	GYANENDRA KUMAR TRIPATHY	//
		VS	VS	0
		THE ODISHA INFORMATION COMMISSION, BBSR		//
404	WP(C)/0020161/2023	SOURAV ROUT	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0020162/2023	AJAY KUMAR PATI	BHABANI SANKAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0020163/2023	ASHOK KUMAR KANHAR	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0020164/2023	M/S BALASORE ALLOYS LTD., BALASORE	SOUMYA MISHRA	//
		VS	VS	0
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
408	WP(C)/0020165/2023	BHIRGU PATNAIK	B.N.SAMANTARAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0020166/2023	SRIKRISHNAPADA PATNAIK MADHUSMITA BARIK VS GOVT. OF ODISHA	SATYABRATA SUTAR VS	// // ()
410	WP(C)/0020167/2023	NIRANJAN BEHERA VS STATE OF ODISHA	SOHAN MISHRA VS	// // ()
411	WP(C)/0020168/2023	CHITTA RANJAN MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// // ()
412	WP(C)/0020169/2023	MADHUSMITA SAMANT VS UNION OF INDIA	JAYDEEP PAL VS	// // ()
413	WP(C)/0020170/2023	MAHESWAR BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR PRADHAN VS	// // ()
414	WP(C)/0020171/2023	ASHIS RANJAN SAHOO VS BEDASMITA SAHOO	SAMIR KUMAR BEHERA VS	// // ()
415	WP(C)/0020172/2023	ALOK MOHANTY VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// // ()
416	WP(C)/0020173/2023	UTKAL CHAMBER OF COMMERCE AND INDUSTRY AND BBSR VS ORISSA ELECTRICITY REGULATORY COMMISSION, BBSR	ANUBHAW PATTNAIK VS	// // ()
417	WP(C)/0020174/2023	GOPAL BEHERA VS R.T.O.,SAMBALPUR	KHIROD CHANDRA MAJHI VS	// // ()
418	WP(C)/0020175/2023	KIRAN KUMAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// // ()
419	ABLAPL/0006852/2023	BUDHIA @ BUDHESWAR BAIRIGANJAN @ SUDARSHAN BAIRIGANJAN VS STATE OF ODISHA	SANBHU KUMAR ANJADEO VS	KHURDA SADAR /161 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :27/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0006853/2023	RABINDRA SENAPATI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	NAIKANI-DIHI /124 /2023 () //
421	ABLAPL/0006854/2023	SIBANANDA JENA @ SIBANANDA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	BALASORE TOWN /146 /2023 () //
422	ABLAPL/0006855/2023	BHAGABAN BEHERA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /199 /2023 () //
423	ABLAPL/0006856/2023	KASHILAL GUPTA VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /153 /2023 () //
424	ABLAPL/0006857/2023	NITYANANDA MOHANTA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BALASORE VIGILANCE /62 /2015 () //
425	ABLAPL/0006858/2023	MD. ARBAJ VS STATE OF ODISHA	ASWINI KUMAR DASH VS	SAMBALPUR TOWN /326 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003377/2022
426	ABLAPL/0006859/2023	PRADIP PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /250 /2023 () //
427	ABLAPL/0006860/2023	NANDA KISHOR PADHI VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	BODEN /135 /2023 () //
428	ABLAPL/0006861/2023	PRATIMA GOCHHAYAT VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /198 /2023 () //
429	ABLAPL/0006862/2023	KARUNAKAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /263 /2023 () //
430	ABLAPL/0006863/2023	SARAT CHANDRA DEHURY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /285 /2023 () //
431	ABLAPL/0006864/2023	BAPI @ ANANTA CHARAN PARIDA @ ANANTA PARIJA	ANUPAM PARIJA @ PRADESH KUMAR MOHANTY	BHANDARIPOKHARI /115 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :27/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0006865/2023	STATE OF ODISHA NIHAR RANJAN BIDHAR	RAMAKANTA SARANGI	// BERHAMPUR TOWN /116 /2016
		VS	VS	()
433	ABLAPL/0006866/2023	STATE OF ODISHA SATYAPRIYA NAYAK	SUBASH CHANDRA MOHANTY	// BIDANASI /140 /2023
		VS	VS	()
434	ABLAPL/0006867/2023	STATE OF ODISHA SOMANATH MUDULI	BIJAY KUMAR BEHERA	// JANKIA P.S. /34 /2023
		VS	VS	()
435	ABLAPL/0006868/2023	STATE OF ODISHA KEDAR NATH GOUDA	SUDARSAN PANDA	// HINJILI (ASKA) /435 /2023
		VS	VS	()
436	ABLAPL/0006869/2023	STATE OF ODISHA DEBENDRA ROUT @ KALIA	DEEPAK KU SAHOO	// Tantiapal Marine /27 /2019
		VS	VS	()
437	ABLAPL/0006870/2023	STATE OF ODISHA NARADA KETKI @ NARNA KETAKI	DEBABRATA DASH	// KEGAON /95 /2023
		VS	VS	()
438	ABLAPL/0006871/2023	STATE OF ODISHA MASTER @ SHANKIRTANA AMAT	SUSANTA KUMAR ROUT	// SONEPUR /299 /2021
		VS	VS	()
439	ABLAPL/0006872/2023	STATE OF ODISHA AMULYA KUMAR SAHOO	GHANASHYAM DASH	// JENAPUR /158 /2023
		VS	VS	()
440	ABLAPL/0006873/2023	STATE OF ODISHA MADHABANANDA MALIK	PRAKASH KUMAR PRATAP	// JENAPUR /157 /2023
		VS	VS	()
441	ABLAPL/0006874/2023	STATE OF ODISHA DEBENDRA BEHERA	BINI MISHRA	// JALESWAR /386 /2022
		VS	VS	()
442	ABLAPL/0006875/2023	STATE OF ODISHA DEBENDRA PRADHAN	BHABANI SANKAR DAS	// DELANGA /84 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :27/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0006876/2023	STATE OF ODISHA GANESWAR SAMANTASINGHAR VS	JYOTIRMAYA SAHOO VS	// NANDANKANAN /8 /2021 ()
444	ABLAPL/0006877/2023	STATE OF ODISHA BANKA @ NABAGHAN PATASAHANI VS	PRASANTA KUMAR NANDA VS	// KHANDAGIRI P.S. /87 /2023 ()
445	ABLAPL/0006878/2023	STATE OF ODISHA KUNJA BARIK VS	BASANTA KUMAR DAS VS	// SIMULIA /201 /2023 ()
446	ABLAPL/0006879/2023	STATE OF ODISHA SUBHAM NAHAK VS	SUDARSAN PANDA VS	// HINJILI (ASKA) /437 /2023 ()
447	ABLAPL/0006880/2023	STATE OF ODISHA SURENDRA PRADHAN VS	RAGHUNATH DASMOHAPATRA VS	// BAIDESWAR /62 /2023 ()
448	ABLAPL/0006881/2023	STATE OF ODISHA RAJENDER @ RAJENDRA SONKAR VS	PRATAP KESHARI DEO VS	// KEONJHAR SADAR /21 /2023 ()
449	ABLAPL/0006882/2023	STATE OF ODISHA PRASANJEET JENA @ LITU VS	SATYA RANJAN MULIA VS	// MADHUPATNA /219 /2023 ()
450	ABLAPL/0006883/2023	STATE OF ODISHA MD. FARHAN VS	MD FAYAZ VS	// LALBAG /103 /2023 ()
451	ABLAPL/0006884/2023	STATE OF ODISHA LALU @ YASH VANKET SATNAMI VS	SUSANTA KUMAR ROUT VS	// SONEPUR /299 /2021 ()
452	ABLAPL/0006885/2023	STATE OF ODISHA LILIMA PADHI VS	JAYAKRISHNA MOHAPATRA VS	// SABARANG /112 /2023 ()
453	ABLAPL/0006886/2023	STATE OF ODISHA HARI BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// NIMAPADA /210 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :27/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0006887/2023	RAJ NARAYAN PATTNAIK VS STATE OF ODISHA	DEBASNAN DAS VS	KANKADAHAD /133 /2022 () //
455	ABLAPL/0006888/2023	GANESH CHANDRA BARIK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	BASUDEVPUR /355 /2023 () //
456	ABLAPL/0006889/2023	SEBATI TAREI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /438 /2023 () //
457	ABLAPL/0006890/2023	BIBEKANANDA ROUTARAY @ MADHABA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /184 /2023 () //
458	ABLAPL/0006891/2023	DUDU NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /229 /2023 () //
459	ABLAPL/0006892/2023	GOLAK BIHARI NATH VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //
460	ABLAPL/0006893/2023	RAJAT BEHERA VS STATE OF ODISHA	SRIKANTA PANDA VS	BHARATPUR PS /269 /2023 () //
461	ABLAPL/0006894/2023	AKASH SAHU VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	CAPITAL P.S. /377 /2023 () //
462	ABLAPL/0006895/2023	CHANDAN NAYAK @ CHANDU NAYAK VS STATE OF ODISHA	SRIKANTA PANDA VS	BHARATPUR PS /220 /2023 () //
463	ABLAPL/0006896/2023	ASHOK KUMAR JENA VS STATE OF ODISHA	BAIDHAR SAHOO VS	GANGAPUR (ASKA) /437 /2021 () //
464	ABLAPL/0006897/2023	P.RAMULU RAO VS STATE OF ODISHA	SRIKANTA PANDA VS	BHARATPUR PS /269 /2023 () //
465	ABLAPL/0006898/2023	SRIBATSA MOHANTY @ SHREEBASTA MOHANTY @ SUBANMA @ ANJAN		JAGATPUR /286 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :27/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0006899/2023	STATE OF ODISHA BIBEKA SAHU	SIDHARTHA DAS	// AGALPUR /80 /2023
		VS	VS	()
467	ABLAPL/0006900/2023	STATE OF ODISHA JITENDRA KUMAR SAHU	GOPAL KRUSHNA MOHANTY	// JENAPUR /137 /2023
		VS	VS	()
468	ABLAPL/0006901/2023	STATE OF ODISHA RADHARANI ROUL	SIDDHARTH PRASAD MISHRA	// RAJNAGAR /420 /2023
		VS	VS	()
469	ABLAPL/0006902/2023	STATE OF ODISHA AMIT CHAKRABORTY	PRAVASH PUJAREE PARIDA	// BOIPARIGUDA /125 /2019
		VS	VS	()
470	ABLAPL/0006903/2023	STATE OF ODISHA KANHU CHARAN BEHERA	BHABANI SANKAR DAS	// / /0
		VS	VS	()
471	ABLAPL/0006904/2023	STATE OF ODISHA MAHENDRA KUMAR GUPTA	RAMESH AGARWAL	// BALASORE VIGILANCE /39 /2016
		VS	VS	()
472	ABLAPL/0006905/2023	STATE OF ODISHA SUNIL KUMAR SAHA	RAMESH AGARWAL	// BALASORE VIGILANCE /39 /2016
		VS	VS	()
473	ABLAPL/0006906/2023	STATE OF ODISHA DEBABRATA SAHU	RAMESH AGARWAL	// BALASORE VIGILANCE /39 /2016
		VS	VS	()
474	ABLAPL/0006907/2023	STATE OF ODISHA KEDAR NATH GOUDA	SUDARSAN PANDA	// HINJILI (ASKA) /437 /2023
		VS	VS	()
475	ABLAPL/0006908/2023	STATE OF ODISHA SAJUA KHAN	ASWINI KUMAR DASH	// DEOGARH /957 /2022
		VS	VS	()
476	ABLAPL/0006909/2023	STATE OF ODISHA PRATIMA MAJHI	SAMBIT BISWAL	// KUJANGA /292 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :27/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0006910/2023	STATE OF ODISHA BASUDEV NAYAK VS	SUSANTA KUMAR ROUT VS	// ITAMATI /303 /2022 ()
478	ABLAPL/0006911/2023	STATE OF ODISHA KEDAR NATH GOUDA VS	SUDARSAN PANDA VS	// HINJILI (ASKA) /436 /2023 ()
479	ABLAPL/0006912/2023	STATE OF ODISHA LAXMIDHAR ROUT VS	MANAS CHANDRA JENA VS	// NIALI /226 /2023 ()
480	ABLAPL/0006913/2023	STATE OF ODISHA RAKESH KUMAR BAIRIGANJAN VS	BIBHUTI RANJAN MOHANTY VS	// KHARABEL NAGAR P.S. /283 /2023 ()
481	ABLAPL/0006914/2023	STATE OF ODISHA KOSEN HUSSIN VS	UMA SHANKAR PATEL VS	// TAISARA /125 /2023 ()
482	ABLAPL/0006915/2023	STATE OF ODISHA TULARAM BEHERA VS	SURYAKANTA DWIBEDI VS	// SINDHIKELA PS /120 /2023 ()
483	ABLAPL/0006916/2023	STATE OF ODISHA BABULA GOLARY @ GOLARI VS	JUGALA KISHORE PANDA VS	// MATHILI /131 /2023 ()
484	ABLAPL/0006917/2023	STATE OF ODISHA SK SARUKH VS	PRATIK DASH VS	// PURUNABAZAR /189 /2023 ()
485	ABLAPL/0006918/2023	STATE OF ODISHA MUSTAK HASAN KHAN @ MUSTAQ HOSSAIN KHANSK. ZAFARULLA VS	VS VS	// SORO /14 /2023 ()
486	ABLAPL/0006919/2023	STATE OF ODISHA KUNU NAYAK VS	ABHILASH MISHRA VS	// BIDANASI /140 /2023 ()
487	ABLAPL/0006920/2023	STATE OF ODISHA RAJANIRANI BALIARSINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// JANKIA P.S. /191 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :27/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0006921/2023	RAGHUNATH PUHAN VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	JASHIPUR /260 /2022 () //
489	ABLAPL/0006922/2023	SAMIT ROUT VS STATE OF ODISHA	DEBASHIS MITRA VS	BADAMBADI /223 /2023 () //
490	ABLAPL/0006923/2023	RUDRA PRASAD MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /232 /2022 () //
491	ABLAPL/0006924/2023	SUNITA MOHAPATRA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	AUL /358 /2023 () //
492	ABLAPL/0006925/2023	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /408 /2023 () //
493	ABLAPL/0006926/2023	BASUDEV ROUT VS STATE OF ODISHA	BISWAJIT PASAYAT VS	RAJNAGAR /44 /2022 () //
494	ABLAPL/0006927/2023	SHIBA CHARAN HANSDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /254 /2023 () //
495	ABLAPL/0006928/2023	KARINA SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /280 /2023 () //
496	ABLAPL/0006929/2023	BASANTA SAHU @ BASANTA KUMAR SAHOO @ SAH VS STATE OF ODISHA	ANIRUDHA DAS VS	BANTALA /253 /2023 () //
497	ABLAPL/0006930/2023	ANIL KUMAR NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SAHID NAGAR P.S. /222 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :27/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2023 OTAPL/3/2023	PRINCIPAL COMMISSIONER,CENTRAL EXCISE AND GST-R	RIDHEYSHYAM CHIMANKA,SR.S.C(GST,C.E AND CU
2	171/2023 CMAPL/450/2023	UMA SHANKAR MISHRA-MP	JYOTI RANJAN KAR
3	172/2023 CMAPL/432/2023	MADHUSUDAN PANDA-MP	SATYABRATA MOHANTY
4	173/2023 CMAPL/452/2023	M/S.SHRI KARSHINI ALLOYS PVT.LTD.-MP	ASIT KUMAR DASH
5	174/2023 CMAPL/453/2023	M/S.SHRI KARSHINI ALLOYS PVT.LTD.-MP	ASIT KUMAR DASH
6	214/2023 CRLMP/1249/2023	PRANAMITA BASTIA-MP	TUSAR KUMAR MISHRA
7	215/2023 CRLMP/1756/2022	MOHAMMED ARIF-MP	
8	232/2023 TRP(C)/192/2023	MURALIDHAR SAHU-MP	RITA SINGH
9	233/2023 TRP(C)/217/2023	SULOCHANA KHARSEL-MP	GEETANJALI MAJHI
10	235/2023 RVWPET/194/2023	ASHALATA PARIDA-MP	SIDHARTHA MISHRA
11	236/2023 RVWPET/221/2022	M/S. BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P. DUTTA
12	242/2023 RPFAM/295/2022	AJAY KUMAR MANGARAJ-MP	ARIJEET MISHRA
13	257/2023 CONTC/3906/2023	MAHENDRANATH SETHI-MP	MR.LAXMIKANTA MOHANTY
14	469/2023 CRLREV/341/2023	GHASIRAM GOPAL-MP	BYOMOKESH SAHOO
15	470/2023 CRLREV/341/2023	GHASIRAM GOPAL-MP	BYOMOKESH SAHOO
16	471/2023 FAO/88/2021	G.B OF ILLA MEMORIAL PANCHAYAT SAMITI DEGREE C	SUBHOJITTA ROUTRAY
17	472/2023 FAO/281/2023	PRADYUMNA KUMAR NAYAK-MP	CHANDRAKANTA NAYAK
18	627/2023 RSA/264/2023	BHUBANESWAR GIRI-MP	BHABANI SANKAR DAS
19	628/2023 RSA/231/2017	PRANAB KISHORE BHARATI GOSWAMI-MP	M/S.BIBEKANANDA BHUYAN
20	629/2023 RSA/195/2019	BANSIDHAR MOHANTY-MP	M/S.P.C.ACHARYA
21	630/2023 RSA/174/2020	GURU CHARAN ROUT-MP	DAYANANDA MOHAPATRA
22	631/2023 RSA/263/2023	BULA DAS-MP	DAMODAR DEO
23	632/2023 RSA/174/2020	GURU CHARAN ROUT-MP	DAYANANDA MOHAPATRA
24	633/2023 RSA/174/2020	GURU CHARAN ROUT-MP	DAYANANDA MOHAPATRA
25	634/2023 RSA/255/2003	SMT.NISAMANI DEVI-MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.S
26	635/2023	SMT.NISAMANI DEVI-MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.S

27	RSA/255/2003 636/2023	SMT.NISAMANI DEVI-MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.S
28	RSA/255/2003 637/2023	SMT.NISAMANI DEVI-MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.S
29	RSA/255/2003 638/2023	SMT.NISAMANI DEVI-MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.S
30	RSA/255/2003 639/2023	SMT.NISAMANI DEVI-MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.S
31	RSA/255/2003 640/2023	SMT.NISAMANI DEVI-MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.S
32	RSA/255/2003 641/2023	SMT.NISAMANI DEVI-MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.S
33	RSA/255/2003 642/2023	SMT.NISAMANI DEVI-MP	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.S
34	RSA/255/2003 643/2023	RINA SAHU-MP	DIPTI RANJAN MOHAPATRA
35	RSA/266/2023 644/2023	SUMIT PATEL-MP	VIJAYA KAR
36	RSA/267/2023 671/2023	BATAKARUSHNA LENKA-MP	SUDHANSU SEKHAR JENA
37	CMP/709/2023 672/2023	UTTAM KUMAR DAS-MP	MAMATA MISHRA
38	CMP/710/2023 673/2023	NARAYAN BARIK-MP	SUVALAXMI DEVI
39	CMP/1380/2022 674/2023	ABHAYA KUMAR PRADHAN-MP	SUDHANSU SEKHAR JENA
40	CMP/711/2023 675/2023	PREMALATA MOHANTY-MP	BIBEKANANDA BHUYAN
41	CMP/714/2023 879/2023	SWASTIK RAMAN DASH-MP	ADITI HOTA
42	BLAPL/6625/2023 880/2023	SUKANTA KUMAR BEHERA @ PINTU-MP	
43	BLAPL/3260/2023 881/2023	JADUMANI MUNDA-MP	HIMADRI KUMAR BISWAL
44	BLAPL/7066/2023 882/2023	TOFAN KUMAR MALLICK @ TOFAN-MP	BISWARANJAN DALAI
45	BLAPL/5551/2023 883/2023	P.VEER SATYANARAYANA-MP	PRATIK NAYAK
46	BLAPL/3594/2023 884/2023	BIKESHANA BHOINA-MP	SURYA KANTA PRADHAN
47	BLAPL/6618/2023 885/2023	MUKESH SUNA-MP	
48	BLAPL/4224/2023 1039/2023	DAMAYANTI SENAPATI @ SAHOO-MP	BIRANCHI NARAYAN RATH
49	MACA/791/2020 1040/2023	D.M., ORIENTAL INSURANCE CO.LTD.-MP	RIMJHIMBALA PATI
50	MACA/431/2023 1041/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
51	MACA/352/2023 1042/2023	NEW INDIA ASSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
52	MACA/634/2023 1043/2023	NEW INDIA ASSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
53	MACA/634/2023 1179/2023	SHIBA LOHAR-MP	
54	ABLAPL/4372/2023 1180/2023	SUDAMA PRASAD YADAB-MP	
55	ABLAPL/2282/2023 1181/2023	TUKUNA DAS-MP	RAMA CHANDRA PATTNAIK
56	ABLAPL/11953/2022 1182/2023	RITESH SINGH-MP	
57	ABLAPL/8965/2022 1183/2023	SAHIBA MALICK-MP	SATYA NARAYAN MISHRA 4
	ABLAPL/11133/2022		

58	1184/2023 ABLAPL/6759/2023	ASWINI BEHERA-MP	SAILABALA JENA
59	1185/2023 ABLAPL/3233/2023	DIBYARANJAN SAHOO-MP	
60	1186/2023 ABLAPL/4733/2023	ABHISHEK KUDU @ KUNDU-MP	
61	1473/2023 CRLA/426/2019	CHALA SUNDI@SHIKAR-MP	ROHIT MAHATO
62	1474/2023 CRLA/692/2023	ISWARI PRASAD PUROHIT-MP	MOHENDRA KUMAR MOHAPATRO
63	1475/2023 CRLA/692/2023	ISWARI PRASAD PUROHIT-MP	MOHENDRA KUMAR MOHAPATRO
64	1958/2023 CRLMC/2245/2023	RABINDRANATH NAYAK-MP	SANJAYA KUMAR DAS
65	1959/2023 CRLMC/2774/2023	SUJIT KUMAR BISWAL-MP	CHIRANJAY MOHANTY
66	1960/2023 CRLMC/2548/2023	SANGRAM KESHARI BEHERA-MP	YUVRAJ PAREKH
67	1961/2023 CRLMC/2775/2023	ADITYA SAGAR MISHRA-MP	TAPAN KUMAR MOHANTY
68	1962/2023 CRLMC/2777/2023	PRATIMA KAR-MP	PRATYUSHA NAIDU
69	1963/2023 CRLMC/1870/2023	PADMA BHUSAN DASH-MP	RANJAN KUMAR SAHOO
70	1964/2023 CRLMC/1376/2023	DHIRENDRA DALEI-MP	
71	1965/2023 CRLMC/2779/2023	AJAYA KUMAR DASH-MP	PUSPAMITRA MOHAPATRA
72	1966/2023 CRLMC/2780/2023	JAGANNATH PANDA-MP	SURYAKANTA DWIBEDI
73	1967/2023 CRLMC/1999/2023	TRIBIKRAM GHOSH-MP	
74	1968/2023 CRLMC/2193/2023	DIPAK KUMAR BEHERA-MP	
75	1969/2023 CRLMC/2787/2023	BHUPENDRA NATH SAHOO-MP	LALITENDU MISHRA
76	1970/2023 CRLMC/2789/2023	TANMAY KUMAR SAMAL-MP	DEEPAK RANJAN PARIDA
77	1971/2023 CRLMC/2790/2023	NIRAKAR BARIK-MP	SURYAKANTA DWIBEDI
78	1972/2023 CRLMC/2793/2023	MOHAMMED AALA-MP	UMA CHARAN MISHRA
79	1973/2023 CRLMC/2794/2023	SUSHIL KUMAR JENA-MP	PRATIK DASH
80	3621/2023 WA/303/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
81	3622/2023 WA/107/2018	M/S.SRI JAGANNATH COLD STORAGE-MP	M/S.DAYANANDA MOHAPATRA
82	3623/2023 WA/1384/2023	DHARANIDHAR PRADHAN-MP	SARADA.P.SARANGI
83	3624/2023 WA/1383/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
84	3625/2023 WA/1384/2023	DHARANIDHAR PRADHAN-MP	SARADA.P.SARANGI
85	3626/2023 WA/1383/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
86	3627/2023 WA/1384/2023	DHARANIDHAR PRADHAN-MP	SARADA.P.SARANGI
87	3628/2023 WA/1383/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
88	3629/2023 WA/1386/2023	RAGHUNATH SWAIN-MP	SARADA PRASANNA SARANGI
89	3630/2023	RAGHUNATH SWAIN-MP	SARADA PRASANNA SARANGI

90	WA/1386/2023 3631/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
91	WA/1385/2023 3632/2023	RAGHUNATH SWAIN-MP	SARADA PRASANNA SARANGI
92	WA/1386/2023 3633/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
93	WA/1385/2023 3634/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
94	WA/1385/2023 3635/2023	DILLIP KUMAR KANDI-MP	SARADA PRASANNA SARANGI
95	WA/1387/2023 3636/2023	DILLIP KUMAR KANDI-MP	SARADA PRASANNA SARANGI
96	WA/1387/2023 3637/2023	DILLIP KUMAR KANDI-MP	SARADA PRASANNA SARANGI
97	WA/1387/2023 3638/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
98	WA/1388/2023 3639/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
99	WA/1388/2023 3640/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
100	WA/1388/2023 9432/2023	MANAS KUMAR KAR-MP	SUKANTA KUMAR DALAI
101	WP(C)/19979/2023 9433/2023	ASHIS GARIA-MP	BISWAJIT RANJAN TRIPATHY
102	WP(C)/19981/2023 9434/2023	SUBASH CHANDRA BERIHA-MP	
103	WP(C)/17954/2023 9435/2023	SMARAN KUMAR MAHAKUD-MP	
104	WP(C)/17949/2023 9436/2023	SANJAY KUMAR PALIA-MP	
105	WP(C)/17961/2023 9437/2023	GOBINDA MEHER-MP	
106	WP(C)/17960/2023 9438/2023	PRADEEP KUMAR GAIGOURIA-MP	
107	WP(C)/17957/2023 9439/2023	PANKAJ KUMAR KARNA-MP	RAMA KRISHNA BISOI
108	WP(C)/18110/2023 9440/2023	SABITA SETHI-MP	JANGYA PRAKASH PARIDA
109	WP(C)/19989/2023 9441/2023	KIRANLAXMI INFRA PROJECTS, BBSR-MP	BIBHUTI KESHARI BISWAL
110	WP(C)/19988/2023 9442/2023	SURENDRA KUMAR DORA-MP	JANGYA PRAKASH PARIDA
111	WP(C)/19990/2023 9443/2023	SURENDRA PRADHAN-MP	JANGYA PRAKASH PARIDA
112	WP(C)/19992/2023 9444/2023	BISHNUPRIYA CHAND-MP	JANGYA PRAKASH PARIDA
113	WP(C)/19994/2023 9445/2023	PUNDARIKASHYA BISWAL-MP	MANAS CHAND
114	WP(C)/19995/2023 9446/2023	KRUSHNA PRIYA BISWAL-MP	RAMANI KANTA PATTANAIAK
115	WP(C)/18802/2023 9447/2023	MD SAMS TABREZ-MP	RAMDAS ACHARY
116	WP(C)/19997/2023 9448/2023	ABDUL REAJ KHAN-MP	RAMDAS ACHARY
117	WP(C)/20004/2023 9449/2023	NIRANJAN SUNDARA-MP	DEBIDUTTA MOHAPATRA
118	WP(C)/20007/2023 9450/2023	KANCHANBALA SUKLA-MP	B.N.PANDA (2)
119	WP(C)/11469/2023 9451/2023	KAILASH CHANDRA MOHAPATRA-MP	SASWAT KUMAR ACHARYA
120	WP(C)/20010/2023 9452/2023	RAJ KISHORE BEHERA-MP	
	WP(C)/15114/2023		

121	9453/2023 WP(C)/20012/2023	AKANKSHYA PRIYADARSINI NAYAK-MP	SASWATI MOHAPATRA
122	9454/2023 WP(C)/20014/2023	MIHIR KUMAR PATNAIK-MP	SUBRATA MISHRA
123	9455/2023 WP(C)/20016/2023	KAILASH CHANDRA SAHOO-MP	DEBIDUTTA MOHAPATRA
124	9456/2023 WP(C)/20018/2023	BALADEB PRASAD MOHANTY-MP	SUKANTA KUMAR NAYAK
125	9457/2023 WP(C)/20020/2023	SUSANTA KUMAR SAHOO-MP	DEBIDUTTA MOHAPATRA
126	9458/2023 WP(C)/20022/2023	MAHENDRA KUMAR PATI-MP	BIKASH KUMAR ROUSTRAY
127	9459/2023 WP(C)/18092/2023	PRAVAKAR PRADHAN-MP	KEDAR KUMAR DASH
128	9460/2023 WP(C)/13369/2023	SHAKUNTALA PATEL-MP	PRASANT KUMAR KHUNTIA
129	9461/2023 WP(C)/18093/2023	DHARANIDHAR PRADHAN-MP	KEDAR KUMAR DASH
130	9462/2023 WP(C)/18095/2023	BIBEKANANDA PATRA-MP	KEDAR KUMAR DASH
131	9463/2023 WP(C)/16540/2023	DILIP KUMAR JENA-MP	KEDAR KUMAR DASH
132	9464/2023 WP(C)/18233/2023	ASWINI KUMAR PARDIA-MP	
133	9465/2023 WP(C)/11166/2023	GOVINDA RANA @ GOVINDA CH. RANA-MP	SANDIPANI NAYAK
134	9466/2023 WP(C)/20027/2023	MONALI MOHAPATRA-MP	SUDEEPTA KUMAR SINGH
135	9467/2023 WP(C)/20030/2023	RAJESH MOHANTY-MP	DEBIDUTTA MOHAPATRA
136	9468/2023 WP(C)/20031/2023	M/S ARSS INFRASTRUCTURE PROJECTS LTD., BBSR-MP	SUSANTA KUMAR DASH
137	9469/2023 WP(C)/20034/2023	BISHNU CHANDRA SAHOO-MP	DEBIDUTTA MOHAPATRA
138	9470/2023 WP(C)/20035/2023	AJAYA KUMAR SAHOO-MP	DEBIDUTTA MOHAPATRA
139	9471/2023 WP(C)/20036/2023	SUJIT KUMAR NAYAK-MP	DEBIDUTTA MOHAPATRA
140	9472/2023 WP(C)/20038/2023	SUKANT KUMAR SWAIN-MP	DEBIDUTTA MOHAPATRA
141	9473/2023 WP(C)/20039/2023	M/S. MAA TARINI CONSTRUCTION, CUTTACK-MP	RUDRA PRASAD KAR
142	9474/2023 WP(C)/20041/2023	JAYANTI NAYAK-MP	JAJATI KESHARI KHUNTIA
143	9475/2023 WP(C)/20043/2023	BAIKUNTHA PRADHAN-MP	JAJATI KESHARI KHUNTIA
144	9476/2023 WP(C)/13818/2023	THE M.C OF SRI SRI NRUSINGHANATH AYURVED COLLEGE AND RESEARCH INSTITUTE, BARGARH-MP	
145	9477/2023 WP(C)/20058/2023	PURNA CHANDRA NAYAK-MP	PRATEIK PARIJA
146	9478/2023 WP(C)/19191/2023	ASWINI KUMAR MOHANTY-MP	PRASANNA KUMAR RATH
147	9479/2023 WP(C)/19574/2023	SUBHASHREE PANIGRAHI-MP	SAUBHAGYA KUMAR SAMAL
148	9480/2023 WP(C)/11925/2016	TAPAN NARAYAN MOHANTY-MP	
149	9481/2023 WP(C)/18137/2023	REETARANI MALLIK-MP	KSHIROD KUMAR ROUT
150	9482/2023 WP(C)/17052/2023	MAHESWAR MAHARANA-MP	KSHIROD KUMAR ROUT
151	9483/2023 WP(C)/17946/2023	PRADIPTA KUMAR SAHOO-MP	PITAMBAR PANDA
152	9484/2023	HINDUSTAN SPICES, BBSR-MP	

153	WP(C)/17955/2023 9485/2023	BANAMBAR LENKA-MP	M/S.NIRANJANA LENKA
154	WP(C)/9889/2014 9486/2023	KRUSHNA NAYAK-MP	M/S.NIRANJAN LENKA
155	WP(C)/9831/2014 9487/2023	TAPAN KU.NAYAK-MP	M/S.NIRANJAN LENKA
156	WP(C)/9830/2014 9488/2023	JEETENDRA N.SAMANTRA-MP	M/S.NIRANJAN LENKA
157	WP(C)/9887/2014 9489/2023	MAKARANDA BHOI andORS.-MP	
158	WP(C)/14804/2010 9490/2023	PRAVATA KU.BEHERAandOR-MP	
159	WP(C)/14809/2010 9491/2023	SANJULATA NATH and ORS-MP	
160	WP(C)/14808/2010 9492/2023	PRAVAT KU.BHATTAandORS-MP	
161	WP(C)/14807/2010 9493/2023	GYANA R.SAHOO and ORS.-MP	
162	WP(C)/14806/2010 9494/2023	PRAKASH CH.SAHOO andOR-MP	
163	WP(C)/14805/2010 9495/2023	BASUDEBA SAHOO-MP	PARTHA SARATHI NAYAK
164	WP(C)/20093/2023 9496/2023	RACHITA PANDA-MP	AKSHAYA KUMAR PANDEY
165	WP(C)/20100/2023 9497/2023	RAMGOPAL BHOI-MP	KUNAL KUMAR SWAIN
166	WP(C)/20106/2023 9498/2023	ANUP KUMAR JOSHI-MP	JAGABANDHU SAHU
167	WP(C)/20108/2023 9499/2023	PRASANTA KUMAR NAYAK-MP	PARSURAM PARIJA
168	WP(C)/20110/2023 9500/2023	SWAPNA SRABANI MISHRA-MP	SIDHESWAR MOHANTY
169	WP(C)/18448/2023 9501/2023	SWAPNA SRABANI MISHRA-MP	SIDHESWAR MOHANTY
170	WP(C)/18448/2023 9502/2023	MAHAVIR INFRA DEVELOPERS PVT. LTD., BBSR-MP	SUKANTA KUMAR DALAI
171	WP(C)/16469/2023 9503/2023	DR.PRANATI SATAPATHY-MP	M/S.KALI PRASANNA MISHRA
172	WP(C)/8658/2017 9504/2023	BHAGABATIPUR PANI PANCHAYAT, PURI-MP	HRUDANANDA MOHAPATRA
173	WP(C)/18687/2023 9505/2023	BERABOI PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
174	WP(C)/18697/2023 9506/2023	BALANGA PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
175	WP(C)/18706/2023 9507/2023	GANJAM MANPOWER AND SECURITY SERVICES PVT. LTD., BBSR-MP	HRUDANANDA MOHANTY
176	WP(C)/20112/2023 9508/2023	PARBATIPUR PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
177	WP(C)/18713/2023 9509/2023	MAA JAGESWARI PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
178	WP(C)/18719/2023 9510/2023	SATYABADI NAYAK-MP	
179	WP(C)/12173/2022 9511/2023	BHAGABAT BEHERA-MP	
180	WP(C)/12174/2022 9512/2023	AMULYA KUMAR MUDULI-MP	
181	WP(C)/12176/2022 9513/2023	JAGAT JYOTI BHATRA-MP	ANURAG PATI
182	WP(C)/14186/2023 9514/2023	BALLAV NAIK-MP	PRAVAT KUMAR NAYAK
183	WP(C)/20115/2023 9515/2023	SUMITRA NANDA-MP	BHAGABAN BEHERA
	WP(C)/20119/2023		

184	9516/2023 WP(C)/20119/2023	SUMITRA NANDA-MP	BHAGABAN BEHERA
185	9517/2023 WP(C)/20120/2023	RANJUBALA PRADHAN-MP	SUKANTA KUMAR MISHRA
186	9518/2023 WP(C)/23664/2015	SAROJ KUMAR LENKA-MP	
187	9519/2023 WP(C)/20123/2023	MADAN MOHAN JENA-MP	UPENDRA KUMAR SAMAL
188	9520/2023 WP(C)/8908/2023	KIRTIRANJAN PATRA-MP	GYANA RANJAN SETHI
189	9521/2023 WP(C)/20125/2023	PRAFULLA MAHAKUD-MP	ARIJEET MISHRA
190	9522/2023 WP(C)/20130/2023	SARTIKA SAHU-MP	GOURI MOHAN RATH
191	9523/2023 WP(C)/20133/2023	KALPANA JENA-MP	SUKANTA KUMAR DALAI
192	9524/2023 WP(C)/13818/2023	THE M.C OF SRI SRI NRUSINGHANATH AYURVED COLLEGE, BARGARH-MP	GEORGE R. BISHNOI, BARGARH-MP
193	9525/2023 WP(C)/20137/2023	NARENDRA PANDA-MP	ASHOK KUMAR BEHERA
194	9526/2023 WP(C)/20140/2023	GYANARANJAN MOHAPATRA @ JNANARANJAN MOHAPATRA-MP	SOURAV PRANJAN MOHANTY
195	9527/2023 WP(C)/6037/2023	PRADYUMNA KUMAR SWAIN-MP	RAMAKANTA SARANGI
196	9528/2023 WP(C)/11614/2023	DHRUBA CHARAN NAIK-MP	DURGESH NARAYAN RATH
197	9529/2023 WP(C)/11616/2023	PRAKASH CHANDRA NAYAK-MP	DURGESH NARAYAN RATH
198	9530/2023 WP(C)/11615/2023	RAMESH CHANDRA PAITAL-MP	DURGESH NARAYAN RATH
199	9531/2023 WP(C)/20144/2023	YANARANJAN MOHAPATRA @ JNANARANJAN MOHAPATRA-MP	SOURAV PRANJAN MOHANTY
200	9532/2023 WP(C)/20149/2023	GREEN VIEW RESTAURANT, KHORDHA-MP	PRAFULLA KUMAR RATH
201	9533/2023 WP(C)/20151/2023	PRADIP KUMAR SAHOO-MP	DEBIDUTTA MOHAPATRA
202	9534/2023 WP(C)/20152/2023	RESTAURANT SILVER STAR, BHADRAK-MP	PRAFULLA KUMAR RATH
203	9535/2023 WP(C)/20153/2023	P. HAREKRUSHNA-MP	DEBIDUTTA MOHAPATRA
204	9536/2023 WP(C)/20154/2023	KANHU CHARAN BARIK-MP	DEBIDUTTA MOHAPATRA
205	9537/2023 WP(C)/20157/2023	CHAMPARANI BISWAL-MP	DEBIDUTTA MOHAPATRA
206	9538/2023 WP(C)/20159/2023	CHINMAYA BEHERA-MP	DEBIDUTTA MOHAPATRA
207	9539/2023 WP(C)/20160/2023	JAGANNIBASH BISWAL-MP	GYANENDRA KUMAR TRIPATHY
208	9540/2023 WP(C)/20161/2023	SOURAV ROUT-MP	DEBIDUTTA MOHAPATRA
209	9541/2023 WP(C)/20163/2023	ASHOK KUMAR KANHAR-MP	RAMANATH ACHARYA
210	9542/2023 WP(C)/20164/2023	M/S BALASORE ALLOYS LTD., BALASORE-MP	SOUMYA MISHRA
211	9543/2023 WP(C)/20166/2023	MADHUSMITA BARIK-MP	SATYABRATA SUTAR
212	9544/2023 WP(C)/20167/2023	NIRANJAN BEHERA-MP	SOHAN MISHRA
213	9545/2023 WP(C)/5650/2023	SARAT KUMAR PARIDA-MP	LAXMI KANTA MOHANTY
214	9546/2023 WP(C)/37122/2022	JUDHISTIR KHATEI-MP	LAXMI KANTA MOHANTY
215	9547/2023	MAMATA MOHARANA-MP	

216	WP(C)/391/2023 9548/2023	ALOK MOHANTY-MP	SAROJ KUMAR PADHY
217	WP(C)/20172/2023 9549/2023	ALOK MOHANTY-MP	SAROJ KUMAR PADHY
218	WP(C)/20172/2023 9550/2023	UTKAL CHAMBER OF COMMERCE AND INDUSTRY LTD.,	BSR-KIP MAR PATTNAIK
219	WP(C)/20173/2023 9551/2023 WP(C)/20175/2023	KIRAN KUMAR PANIGRAHI-MP	PRAFULLA KUMAR RATH